

Form 1 – HARYANA									
List of cases e-filed during the month of December' 2025									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of December' 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of December' 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of December' 2025						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Sh. Sudhir Kumar, CJ(SD)	Karnal	Sh. Sudhir Kumar, CJ(SD)	5	Arbitration	4
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
1	Addl. District Judge	Palwal	Sh.Prateek Jain, ADJ, Palwal	15	Commercial Suit	1
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil
1	Ms. Ranjana Aggarwal, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	15	--	--
2	Sh. Yashwinder Pal Singh,Additional District & Sessions Judge, Yamuna Nagar	--do--	--	23	--	--
3	Sh. Sudeep Goel,Additional District & Sessions Judge, Yamuna Nagar	--do--	--	22	--	--
4	Ms. Diksha Dass Ranga, Civil Judge (Sr. Divn.)	--do--	--	1	--	--
5	Ms. Indu Bala, Addl. Civil Judge (Sr. Divn.)	--do--	--	3	--	--
6	Dr. Karuna Sharma, Addl. Civil Judge, (Sr. Divn.)	--do--	--	23	--	--
7	Sh. Sukhdev Singh, Addl. Civil Judge (Sr. Divn.), Bilaspur	--do--	--	1	--	--

Form 5- HARYANA List of cases in which Case Management Hearing was held during the month of December' 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	GURUGRAM	CS/133/2023	SELINA VS KRISHTON	MANISH YADAV	23.12.2022	24.12.2025
			CS/40/2023	OM PRAKASH VS S.S. HEALTH	VIPUL VIJAY	11.04.2023	11.12.2025
			CS/126/2023	ANKUR VS TBEA	VIKAS BHARDWAJ	23.11.2023	09.12.2025
			CS37-4/2023	M/S AAR KAY VS M/S BHALLA	RAJAN GUPTA	02.09.2023	08.12.2025
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Sukhpreet Singh, AD&SJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30.05.2020	-
2	Ms. Mona Singh, AD&SJ, Jhajjar	Jhajjar	CS/8/2024	Hetro Private Ltd Through Sh Harsh Sharma Vs M/s AB Polymer through Amit Bansal & ors	Ms. Preeti Sharma	02.07.2024	-
3	Ms. Mona Singh, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/4/2024	Sachin Ahlawat Vs Naresh Panwar	Sh. V. S. Rath	17.12.2024	-
4	Ms. Mona Singh, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2025	M/s ADS Spirits Pvt Ltd through Yashveer Singh Kadian Assistant General Manager Vs M/s Rahul Arora L-1 Ambala (2022-2023) through its prop Rahul son of Balkumar	Ms. Somvati Kadian(P),	05-08-2025	-
5	Ms. Mona Singh, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/2/2025	Teamasia Technical Textiles Pvt Ltd through its Director Mr Dev Raj Anand Vs Sandeep Goyal Prop M/s Jai Shree Laxmi Ploymers	Baasir Aziz(P),	06-08-2025	-
6	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brj Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30.05.2020	-
7	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Relgigious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30.05.2020	20.12.2025
8	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2023	M/s Gautam highway Solution Vs M/s Sadbhav Infrastructure Project	Sh.Rajnish Sharma	21.08.2023	-
9	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Rsuit/08/2024	M/S Mahavir Industries Vs M/s Ping Telematics	Sh. Sandeep Gupta	01.02.2024	05.12.2025
10	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Rsuit/11/2023	M/S R.G. Industrial Corporation Vs M/S Lobo Tyre Factory	Sh. Raj Kumar Sharma	11.10.2023	-
11	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/1/2025	M/S STERIMEDSURGICALS INDIA LIMITEDTHROUGH SHRI RAGHU KAPOOR Vs M/S PARADISE PLASTICS ENTERPRISES LTD	Mahesh Kumar Advocate(P),	15-02-2025	-
12	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/3/2025	M/S SAMARTH REXINES PRIVATE LIMITEDTHROUGHSHRI SUDHANSHU KUMAR GUPTA Vs M/S AALISHAN FOOTWEAR	Mahesh Kumar Advocate(P),	18-02-2025	-
13	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/2/2025	M/S SAMARTH REXINES PRIVATE LIMITEDTHROUGH SHRI SUDHANSHU KUMAR GUPTA Vs M/S SANDHAYA INDUSTRIES	Mahesh Kumar Advocate(P),	18-02-2025	-
14	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/4/2025	M/S JINDAL METALS AND ALLOYS LTD THROUGH SHRI RAJEEV RANJAN PATHAK Vs NAZMA MASTER	Manoj Kumar Jha(P),	07-03-2025	-
15	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/5/2025	M/S SAMARTH REXINES PVT LTD Vs M/S DESIRE OVERSEAS PVT LTD	Mahesh Kumar Advocate(P),	18-03-2025	-
16	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/6/2025	M/s Ashank Industries Vs Bid Metal and Alloys Private Limited	Sunil Kaushik(P),	11-07-2025	-
17	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/7/2025	Ms Chaudhary Industries Vs Prabhat Elastmors PVT LTD	Sunil Kaushik(P),	30-07-2025	-
18	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/8/2025	SPINKS INDIA Vs MONATO MICRO FOOTSTEPS PVT LTD	Sunil Kaushik(P),	12-08-2025	19.12.2025
19	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/9/2025	TEAMASIA TECHNICAL TEXTILES PVT LTD Vs J K SHOES	Sunil Kaushik(P),	22-08-2025	-
20	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/10/2025	TEAM ASIA TEXTILE Vs KAMBOJ FOOTWEAR	Sunil Kaushik(P),	22-08-2025	-
21	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/11/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs INSPIRE INFINITY PVT LTD THROUGH ITS DIRECTORS		13-11-2025	-
22	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/12/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs INSPIRE INFINITY PVT LTD THROUGH ITS DIRECTORS		13-11-2025	-
23	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/13/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs RANGER SHOES THROUGH ITS PROP SUKHENDU SEN GUPTA		14-11-2025	-
24	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/14/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs S S R FOOTWEAR THROUGH ITS PROP SANDEEP GUPTA		21-11-2025	-
25	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/15/2025	KAMAL KUMAR KHERA Vs Smartpaddle Technology Private Limited		23-12-2025	-
26	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/16/2025	Kavita Gupta Vs Euroe Press India Pvt Ltd			-

		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
1	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-5-2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant.	27.04.2022	16.12.2025'
2	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-02-2023	Avon Containers Vs Vimal Plast India & Ors.	Sh.Tarun Aggarwal, Adv. For plaintiff & Sh Ashish Arora, Advocate for defendant no. 1 to 5.	14/09/23	10.12.2025'
3	Ms Sukirti, ADJ, Palwal	Palwal	CS-02-2024	M/s Vikas Strip Vs M/s Vimal Transformer Corporation	Ms.Savita Rani, Advocate for plaintiff	07.09.2024'	Disposed of (Uncontested)
4	Sh.Prateek Jain, ADJ, Palwal	Palwal	Commercial Suit-01-2025	CMR Green Technologies Ltd Vs Aplus Rohstoffrecycling GMBH	Advocate- Gulafsha Gupta for Plaintiff	27.11.2025'	14.01.2026'(No date was fixed during this month)
5	Ms Anjali Jain, CISO, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	26.02.2026 (No date was fixed during this month)
6	Sh.Omesh, CJJD, Palwal	Palwal	CS-468-2025	Anil, Proprietor of Manvi Enterprises Vs IWL India Pvt. Ltd.	Sh. Gyanender Sharma, counsel for plaintiff	18.04.2025'	02/01/2026 (No case management hearing done in this month)
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA Contested Commercial cases disposed during the month of December' 2025													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	GURUGRAM	ARB/02/2024	APOLLO VS MAN STRUCTURE	SAGAR CHAWLA	02.01.2024		10.12.2025	01 YEAR 11 MONTHS	DISMISSED			
			ARB/145/2025	M/S YOU WE VS NISSAN	ROZI RANA	30.10.2025		02.12.2025	01 MONTH	P/ALLOWED			
			ARB/89/2025	SUSHIL VS MUMOSO	VARUN CHUGH	22.07.2025		23.12.2025	5 MONTHS	P/ALLOWED			
			ARB/133/2025	VITIZEN VS PEECO	SAMIT KUNWAR	16.10.2025		12.12.2025	2 MONTHS	DISMISSED			
			CM/389/	ASHOK VS LOTUS	DAMAN SHARMA	21.07.2025		01.12.2025	4 MONTHS	ALLOWED			
			CM/6/2022	DEEPAK VS S. D. TECH	RAO BHAGAT SINGH	03.01.2022		09.12.2025	3 YEARS 11 MONTHS	DISMISSED			
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Navjeet Klair, AD & SJ, Sirsa	Sirsa	CA/75/2022	Baljeet Singh Vs Rohit Bansal	Sh. Manjeet Singh Gill	10.06.22	No	14.11.25	1253	Contested/ Dismisssed	14.11.25	1	Recovery
2	Ms. Navjeet Klair, AD & SJ, Sirsa	Sirsa	CA/218/2022	Canera Bank Vs M/s Zamidara Sales	Sh. Rishi Sharma	29.11.22	Yes	15.11.25	1082	Contested/ Allowed	15.11.25	1	Recovery
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamuna Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil